

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 3686

TO BE ANSWERED ON THE 22nd December, 2015

SMEs in Pharma Sector

3686. SHRI M. CHANDRAKASI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of protection and support given for the Small and Medium Enterprises (SMEs) functioning in the Pharmaceutical Sector;
- (b) whether it is true that the Bar-coding norms of the Ministry has affected the Small and Medium Enterprises of the Pharmaceutical Industry; and
- (c) if so, the details thereof including the corrective steps being planned to protect the SMEs?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a): The Government is implementing various schemes like National Manufacturing Competitiveness Programme (NMCP), ISO reimbursement, Credit Linked Capital Subsidy Scheme for Technology Up-gradation (CLCSS), Cluster Development Programme etc to support and safeguard the interest of SMEs including the Pharmaceutical Sector.

(b)&(c): Ministry of Commerce has constituted an expert group to study the technical aspects related to the Bar-coding on different levels of packaging of Pharmaceuticals. The Department has received representation from industry associations which has been examined by Ministry of Commerce and Ministry of Health and Family Welfare. Further, in order to enhance the marketing competitiveness of MSEs in domestic as well as international market, Office of Development Commissioner (MSME), Ministry of MSME, provides the financial assistance for reimbursement of 75% of one-time registration fee and annual recurring fee (for first three years) paid by MSEs to GS1.

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